

**Annexure – 7**

**Name of the corporate debtor: GRJ Distributors & Developers Private Limited (For Project-Avalon Rangoli, Dharuhera, Rewari, Haryana); Date of commencement of CIRP: 10th May, 2024;**

**List of creditors as on: 4th September, 2024**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
0	DHBVN(Dakshin Haryana Bijli Vitran Nigam Limited)	Electricity Department Dues for Bills and infrastructure	28.05.2024	55500000	55500000	Govt. Due for Electricity	NA	0	0	0	0	0	